P-24039/230/2023-IPR-VI Government of India Ministry of Commerce & Industry Department for Promotion of Industry and Internal Trade IPR - International Policy Section

Vanijya Bhawan, New Delhi. Dated: 5th November, 2024

DEPUTATION ORDER

Sanction of the President is hereby accorded to the foreign deputation of the following officers for participating in the **Diplomatic Conference to Conclude and Adopt a Design Law Treaty (DLT) from November 11 to 22, 2024** (excluding travel time and enforced half, if any):

S. No.	Name	Duration
i.	Mr. Amardeep Singh Bhatia, Secretary, DPIIT, Head of	November 11-12
= 2	Delegation	1,
ii.	Ms. Himani Pande, Additional Secretary, DPIIT, Deputy Head of Delegation	November 20-22
iii.	Prof. (Dr.) Unnat P. Pandit, CGPDTM	November 11-13
iv.	Ms. Simrat Kaur, Director, DPIIT	November 11-22
v.	Mr. Karan Thapar, Director, DPIIT	November 20-22
vi.	Mr. Madhurjya Thakur, Joint Controller of Patents and Design	November 11-20

2. The tour of the officers will commence from the date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.

3. The officers will be entitled to the following expenditure during deputation:

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Air fare	As per entitled class		
Airport tax (If any)	As per actuals		
Daily allowances	As admissible		
Hotel accommodation	As per entitlement		
Contingency	As per norms		
Local Transport (including airport drop	To be provided by PMI, Geneva		
and pickup)			
Mobile phone	As per entitlement as per Para 5 of M/o		
	Finance's O.M. dated 26.03.2018		
Excess Baggage	As per norms		
Business Centre Facilities	On actual basis		
Enforced halts including lodging and	As per entitlement		
transport			



- 4. During the period of deputation, the officers will draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debitable to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officers will not be allowed to draw any part of the salary in foreign exchange.
- 5. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.
- 6. All admissible expenditure in respect of officers from DPIIT at S. Nos. (i), (ii), (iv) & (v) towards Air passage/Hotel Accommodation/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the Head 2852.80104.01.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2024-25. DSA etc. may be paid to them by EoI, Riyadh. Hotel accommodation will be arranged by the EoI, Riyadh.
- 7. All admissible expenditure in respect of officers from O/o CGPDTM at S. Nos. (iii) and (vi) towards Air passage/Hotel Accommodation/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the Head 3475.00102.11.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2024-25. DSA etc. may be paid to them by EoI, Riyadh. Hotel accommodation will be arranged by the EoI, Riyadh.
- 8. For local transport, one vehicle for Secretary, DPIIT for the period 11-12 November and one vehicle for the rest of the delegation be arranged for the entire duration of the conference i.e. 11-22 November.
- 9. The officers will furnish a report on their visit after return from abroad.
- 10. This sanction will be treated as an authority for the payment.
- 11. This issues with the concurrence of AS&FA of the Department for Promotion of Industry and Internal Trade (DPIIT) vide Note No. 142 dated 22/10/2024 of File. No. P-24039/230/2023-IPR-VI (Comp No. 186955).

Deepak Kumar)
Deputy Director

To:

The Pay & Accounts Officer (PAO), DPIIT, Udyog Bhawan.

Copy to:

- 1. Mr. Rishi Tripathi, Head of Chancery, EoI, Riyadh
- 2. Ms. Manusmriti, Counsellor, EoI, Riyadh
- 3. Mr. Gaurav Kumar Thakur, Counsellor, PMI, Geneva

- 4. The Joint Secretary (MER), MEA, Jawaharlal Nehru Bhavan, New Delhi.
- 5. The Chief Controller of Accounts, DPIIT, Udyog Bhavan, New Delhi.
- 6. PSO to SIPP/ PPS to AS(HP)
- 7. Prof. (Dr.) Unnat P. Pandit, CGPDTM
- 8. Ms. Simrat Kaur, Director, DPIIT
- 9. Mr. Karan Thapar, Director, DPIIT
- 10. Mr. Madhurjya Thakur, Joint Controller of Patents and Design, O/o CGPDTM
- 11. Fin-II Section for uploading in FVMS/Protocol Section//Guard File
- 12. IPR-Establishment, Vanijya Bhawan, New Delhi.